

**(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)**

No. K-11019/45/2022-US.I/II (i)  
Government of India  
Ministry of Law and Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011, dated 13<sup>th</sup> July, 2023.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Donadi Ramesh, Judge of Andhra Pradesh High Court, as a Judge of Allahabad High Court and to direct him to assume charge of his office in the Allahabad High Court.

*MVP*  
*13/7/2023*

**(Rajinder Kashyap)**  
Special Secretary to the Government of India  
Tele: 23383037

To


The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K-11019/45/2022-US.I/II (i)

Dated: 13.07.2023

**Copy to:-**

1. Shri Justice Donadi Ramesh, Judge, Andhra Pradesh High Court through the Registrar General, Andhra Pradesh High Court, Amaravati.
2. The Secretary to Governor, Uttar Pradesh, Lucknow.
3. The Secretary to Governor, Andhra Pradesh, Vijayawada.
4. The Secretary to Chief Minister, Uttar Pradesh, Lucknow.
5. The Secretary to Chief Minister, Andhra Pradesh, Amaravati.
6. The Secretary to the Chief Justice, Allahabad High Court, Prayagraj.
7. The Secretary to the Acting Chief Justice, Andhra Pradesh High Court, Amaravati.
8. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
9. The Chief Secretary, Government of Andhra Pradesh, Amaravati.
10. The Registrar General, Allahabad High Court, Prayagraj.
11. The Registrar General, Madras High Court, Chennai.
12. The Accountant General, Uttar Pradesh, Lucknow.
13. The Accountant General, Andhra Pradesh, Amaravati.
14. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
15. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
16. PS to MoS, L&J (I/C)/PPS to Secretary (J).
17. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
13/07/2023  
(Prem Chand)

Under Secretary (Appointments-I)  
Tele: 23382978

**(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)**

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Ministry of Law and Justice  
Department of Justice  
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Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011, dated 13<sup>th</sup> July, 2023.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Smt. Justice Kanneganti Lalitha Kumari alias Lalitha, Judge, Telangana High Court, as a Judge of Karnataka High Court and to direct her to assume charge of her office in the Karnataka High Court.

*mvp*  
*13/7/2023*

**(Rajinder Kashyap)**

Special Secretary to the Government of India

Tele: 23383037

To


The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K-11019/45/2022-US.I/II (ii)

Dated: 13.07.2023

**Copy to:-**

1. Smt. Justice Kanneganti Lalitha Kumari alias Lalitha, Judge, Telangana High Court through the Registrar General, Telangana High Court, Hyderabad.
2. The Secretary to Governor, Karnataka, Bengaluru.
3. The Secretary to the Governor, Telangana, Hyderabad.
4. The Secretary to Chief Minister, Karnataka, Bengaluru.
5. The Secretary to the Chief Minister, Telangana, Hyderabad.
6. The Secretary to the Chief Justice, Telangana High Court, Hyderabad.
7. The Secretary to the Chief Justice, High Court of Karnataka, Bengaluru.
8. The Chief Secretary, Karnataka, Bengaluru
9. The Chief Secretary, Government of Telangana, Hyderabad.
10. The Registrar General, High Court of Karnataka, Bengaluru.
11. The Registrar General, Telangana High Court, Hyderabad.
12. The Accountant General, Karnataka, Bengaluru.
13. The Accountant General, Telangana, Hyderabad.
14. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
15. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
16. PS to MoS, L&J (I/C)/PPS to Secretary (J).
17. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
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Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011, dated 13<sup>th</sup> July, 2023.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Vipul Manubhai Pancholi, Judge, Gujarat High Court, as a Judge of Patna High Court and to direct him to assume charge of his office in the Patna High Court.

*mvp*  
*13/7/2023*

**(Rajinder Kashyap)**  
Special Secretary to the Government of India  
Tele: 23383037

To


The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K-11019/45/2022-US.I/II (iii)

Dated: 13.07.2023

**Copy to:-**

1. Shri Justice Vipul Manubhai Pancholi, Judge, Gujarat High Court through the Registrar General, Gujarat High Court at Sola, Ahmedabad.
2. The Secretary to Governor, Bihar, Patna.
3. The Secretary to the Governor, Gujarat, Gandhinagar.
4. The Secretary to Chief Minister, Bihar, Patna.
5. The Secretary to the Chief Minister, Gujarat, Gandhinagar.
6. The Secretary to the Chief Justice, Patna High Court, Patna.
7. The Secretary to the Chief Justice, High Court of Gujarat at Sola, Ahmedabad.
8. The Chief Secretary, Government of Bihar, Patna.
9. The Chief Secretary, Government of Gujarat, Gandhinagar.
10. The Registrar General, Patna High Court, Patna.
11. The Registrar General, Gujarat High Court, at Sola , Ahmedabad.
12. The Accountant General, Bihar, Patna.
13. The Accountant General, Gujarat, Gandhinagar.
14. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
15. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
16. PS to MoS, L&J (I/C)/PPS to Secretary (J).
17. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
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(Prem Chand)

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